

**C.P NO. 126(ND)/2015**  
**CA NO.**

**PRESENT: CHIEF JUSTICE M. M. KUMAR**  
**Hon'ble President**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 7.10.2016**

**SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.**

1. Ms. Manisha Chaudhary, Adv.
2. Mr. Karam Malhotra, Adv.
3. Mr. Mansgar Singh, Adv.

Respondent  
nos. 1, 2, 3, 7, 8 & 9

2  
Karan Mahotra

1. Ms. Ranjana Roy.
2. Ms. Vasudha Sen
3. Mr. Abhay Pratap Singh
4. Ms. Srihanti Kagar

Adv  
For

Adv. Sushil Kapon  
for Petitioners

5. ANKIT SINGAL ADV

6. SHANKER SINGAL ~~CA~~ CA

] For  
Petitioners

*Singal*

7. Anand V. Ganesan Adv. - Respondent No. 10 Sandeep

ii) N. Ganpaty, Sr. Adv  
Kamal Shankar, Adv  
Anil N, Adv

{ Respondent No. 11

June


P.T.O.

## Order

Replies to the applications CA 118/PB/2016 and CA 72/PB/2016 have been filed. Reply to the application seeking amendment of the petition (CA 97/PB/2016) has also been filed in the Court today.

2. The parties may file any further pleadings in the form of reply or rejoinder by exchanging copies.

List these applications for arguments on 17-11-2016.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(INA MALHOTRA)  
MEMBER (J)

07.10.2016  
(P.K. Sud)